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Mr. Speaker: We need not go into the details.

Shri Narayanankutty Menon: Some time should be given.

Mr. Speaker: The Speaker has always got the power to extend the time by one hour. Let me watch the proceedings. I will exercise that right, if necessary.

The question is:

"That this House agrees with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 25th November, 1959."

The motion was adopted.

13.20 hrs.

MOTION RE: INDIA-CHINA RELA-TIONS—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by the bon. Prime Minister on the 25th November, 1959, namely,—

"That the White Paper II on India-China relations laid on the Table of the House on November 16, 1959 and subsequent correspondence between the Governments of India and China laid on the Table of the House on November 20, 1959, be taken into consideration."

along with the amendments. Two days had been allotted for this, out of which one day has been taken. Though we sat for six hours, there is only one more day available.

12,31 hrs.

POINT OF PROCEDURE

Shri Nath Pai (Rajapur): May I ask a small question regarding the amouncement just now made by the bon. Minister of Transport and Communications? We are happy that a

decision has at last been taken about this. But may I point out to you one thing? On more than one occasion this House has asked, by way of questions, the Government where it was to be located. We were first informed about it by the Indian Press and this House is always the last to be taken into confidence. You, Sir, should protect and defend the privileges of the House. This morning the entire national Press has carried the decision of the Government. Always House is informed afterwards. This is not treating the House with due dignity . . . (Interuption).

Shri Narayanankutty Menon (Mukandapuram): It was officially announced from Trivandrum yesterday.

Shri V. P. Nayar (Quilon): By teleprinter.

The Prime Minister and Minister of External Affairs (Shri Jawharla) Nehru): If it let Was. say, a leakage or something, it is different matter. It is a bad thing. But may I tell the House that we were anxious about one matter could have informed the House two or three days ago. But before making an announcement, we wanted the Kerala Government to acquire the land, or freeze it rather, not to acquire it, because otherwise prices go up. This is the only reason. I believe the Kerala Government has taken some steps and therefore we have done it now. That is the main reason. Now, the moment the Kerala Government started freezing the land, naturally people thought that there was something up and they guessed. There was no intimation to the Press either from here or from anywhere else.

Shri Vajpayee (Balrampur): It was officially announced by the Kerala Government yesterday.

Shri Jawahariai Nohmu: About taking the land, Naturally, you can join the two together and come to that conclusion.